

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

For admission  
and hearing.

Bench

My  
7/11/02

For admission and  
hearing.

Bench

For admission and  
hearing.

Bench

My  
22/11/02

Copy of order off. 25/11/02  
agreed to Counsel  
for both side.

My  
27/11/02  
S.O.

My  
27/11/02

Order dated 25.11.2002

Heard Shri D.K.Mohapatra, Advocate  
for the applicant and Shri A.K.Bose, Senior  
Standing Counsel for the Respondents. Shri  
Mohapatra for the applicant, ~~who~~ in course  
of hearing of this case, seeks permission  
of the Tribunal to withdraw this case; with  
a view to work out his remedy by approaching  
the authorities of Navodaya Vidyalaya Samiti.  
In the said premises, the applicant is  
permitted to withdraw this O.A., which is  
accordingly disposed of, without imposing any  
costs.

John  
VICED-CHAIRMAN 25/11/02

MEMBER (JUDICIAL)  
John